

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Office of Registrar General at Jammu)

NOTIFICATION

No:- 2691 of 2024/RG/LS

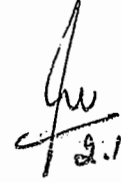
Dated:- 02-11-2024

In addition to the existing panel of Lawyers for Hon'ble High Court of Jammu & Kashmir and Ladakh at Jammu, **Shri. Amrish Kapoor, Advocate**, has been inducted into the panel of advocates for conducting the cases for and against the High Court/Subordinate Courts before Hon'ble High Court at Jammu.

The above said panel Lawyer shall be governed by the terms and conditions/fec structure as laid down in High Court Notification No. 437 of 2022/RG dated 21.4.2022.

The empanelled Lawyer shall ensure to secure the interest of the High Court by pursuing the cases vigorously and he shall, keep the Registrar General informed about the Court proceedings.

BY ORDER


2.11.24.


(Shahzad Azceem)
Registrar General

No:- 49067-73/RG/LS

Dated:- 02-11-2024

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Judicial, High Court of J&K and Ladakh, Jammu.
4. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu.
5. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Shri. Amrish Kapoor, Advocate, High Court of J&K and Ladakh, Jammu for information and necessary action.
7. ✓ I/C NIC, Jammu for uploading the same on the official Website of the High Court.


2.11.24.
Registrar General